

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 48/AM14
HELD ON 26.02.2014
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 48/87-NC-7/2013 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 26.02.2014 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.K. Panigrahi, Economic Officer

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

1	Case No.:2/20/87-ALC1/2013	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Deferred
	HQ File :01/87/050/00163/AM14/	RLA File :05/23/040/00277/AM13/	Lic.No/Date:0510338580 07.11.2012	Defer Date:19.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 22.01.2014. Comments awaited from D/o C&PC.			

Case No.:1/2/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved			
HQ File :01/87/050/00491/AM13/	RLA File :05/23/040/00457/AM13/	Lic.No/Date:0510345354 11.02.2013	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39199090	90/0- TAPE ETC-SPONGE LCD;GT-E1200,LRS,32.55,3 TAPE (Sponge: LRS 05, Release Paper: KP 80), (Size: 33*38 mm)	1250000.000	Number	2159845.00	39812.81 US Dollars
2	39199090	90/0- TAPE ETC-SPONGE RCV;GT-E1200,LRS,19.62,9 TAPE (Sponge: LRS 09, Release Paper: KP 80), (Size: 20*9 mm)	1250000.000	Number	698773.41	12880.62 US Dollars
3	39199090	90/0- TAPE ETC-MAIN WINDOW; GT-E1200, TESA4965 TAPE (Double Tape: T61018, Release Paper: KP 80), (Size: 39*53 mm)	1250000.000	Number	3112717.90	57377.29 US Dollars
		90/0- TAPE ETC-MESH RCV;GT-				

4	39199090	E1200, MESH355,16.1 TAPE (Mesh Tape: S355), (Size: 16*5 mm)	1250000.000	Number	746741.16	13764.81 US Dollars
5	39199090	90/0- TAPE ETC-SPONGE SPK REAR_T; GT-E1200T, LRS TAPE (Sponge: LRS 03, Release Paper: KP 80), (Size: 28*26 mm)	1250000.000	Number	1418516.10	26147.76 US Dollars
				Total	8,136,593.57	149,983.29

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39269099	Sponge LRS 05	1918.640	Sq. meter	1,294,316.32	23,426.54 US Dollars	375,351.73	Value & Qty
2	39269099	Sponge LRS 09	284.320	Sq. meter	209,081.19	3,784.28 US Dollars	60,633.55	Value & Qty
3	39199090	Double Tape T61018	2438.570	Sq. meter	1,945,176.99	35,206.82 US Dollars	564,101.33	Value & Qty
4	39199090	Mesh Tape S355	151.310	Sq. meter	404,608.18	7,323.23 US Dollars	117,336.37	Value & Qty
5	39269099	Sponge LRS 03	1074.590	Sq. meter	698,800.11	12,647.97 US Dollars	202,652.03	Value & Qty
6	48114900	Release Paper KP 80	6931.550	Sq. meter	421,264.91	7,624.70 US Dollars	122,166.83	Value & Qty
				Total	4,973,247.70	90,013.54		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/37/2013-PC-II dated 26.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. TAPE ETC-SPONGE LCD, GTE 1200, LRS, 32.55, 3 Tape (Sponge LRS	100 No.	1. Sponge LRS 05	0.1500 Sq. Meter

05, Release Paper KP-80), (Size 33mm X 38mm)		2. Release Paper KP – 80	0.2200 Sq. Meter
2. TAPE ETC-SPONGE RCV, GT-E 1200, LRS, 19.62, 9 TAPE (Sponge LRS 09, Release Paper KP-80), (Size 20mm X 9mm)	100 No.	1. Sponge LRS 09	0.024444 Sq. Meter
		2. Release Paper KP – 80	0.026889 Sq. Meter
3. TAPE ETC-MAIN WINDOW, GTE 1200, TESA 4965 TAPE (Double Tape, T 61018, Release Paper KP-80), (Size 39mm X 53mm)	100 No.	1. Double Tape T 61018	0.25200 Sq. Meter
		2. Release Paper KP – 80	0.30800 Sq. Meter
4. TAPE ETC-MESH RCV, GTE 1200, MESH 355, 16.1 TAPE (MESH TAPE S 355), (Size 16mm X 5mm)	100 No.	1. Mesh Tape S 355	0.016428 Sq. Meter
5. TAPE ETC-SPONGE SPK, REAR T, GT-E 1200, LRS TAPE (Sponge LRS 03, Release Paper KP-80), (Size 28mm X 26mm)	100 No.	1. Sponge LRS 03	0.09875 Sq. Meter
		2. Release Paper KP 80	0.108625 Sq. Meter
RLA may take consequential action as per Policy / Procedures.			

3	Case No.:17/23/87-ALC1/2013	Party Name:R. K. RECLAIM AND RUBBER PRODUCTS PVT LTD	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Deferred
	HQ File :01/87/050/00187/AM14/	RLA File :34/24/040/00274/AM13/	Lic.No/Date:3410036291 01.03.2013	Defer Date:19.03.2014
	Decision: A D/L No. 7/240/2013-TSW dated 28.01.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 19.02.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

4	Case No.:4/14/87-ALC1/2013	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Deferred
	HQ File :01/87/050/00087/AM14/	RLA File :03/95/040/00039/AM14/	Lic.No/Date:0310734478 15.05.2013	Defer Date:19.03.2014
	Decision: A D/L No. 46011/57/2012-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 22.01.2014. Comments awaited from D/o C&PC.			

5	Case No.:3/14/87-ALC1/2013	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Deferred
	HQ File :01/87/050/00086/AM14/	RLA File :03/95/040/00998/AM13/	Lic.No/Date:0310735121 21.05.2013	Defer Date:19.03.2014
	Decision: A D/L No. 46011/40/2010-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 05.02.2014. Comments awaited from D/o C&PC.			

Case No.:5/19/87-ALC1/2013	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved
HQ File :01/87/050/00145/AM14/	RLA File :03/94/040/00176/AM14/	Lic.No/Date:0310736575 04.06.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39072010	62/0- POLY (OXY-1, 2-ETHANEDIYL) ALPHA-BUTYL-OMEGA-HYDROXY-85% MIN.	168000.000	K.G	16480800.00	302400.00 US Dollars
				Total	16,480,800.00	302,400.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29051300	N-BUTANOL / NORMAL BUTYL ALCOHOL	41210.400	K.G	3,368,950.20	61,815.60 US Dollars	872,447.71	Qty
2	29101000	ETHYLENE OXIDE	103017.600	K.G	10,948,195.40	200,884.32 US Dollars	2,835,223.87	Qty
				Total	14,317,145.60	262,699.92		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/35/2008-PC-II dated 17.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly (OXY – 1, 2 – Ethanediyl) Alpha – Butyl – Omega – Hydroxy – 85%	1 Kg	1. N – Butanol / Normal Butyl Alcohol / 1 – Butanol	0.2453 kg
			0.6132 kg

Min.		2. Ethylene Oxide	
RLA may take consequential action as per Policy / Procedures.			

Case No.:4/23/87-ALC1/2013	Party Name:HAMILTON HOUSEWARES PVT.LTD,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved
HQ File :01/87/050/00174/AM14/	RLA File :03/94/040/01038/AM13/	Lic.No/Date:0310737623 13.06.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39241090	63/0- ARTICLES MADE OF MELAMINE	80000.000	K.G	28600000.00	520947.18 US Dollars
				Total	28,600,000.00	520,947.18

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39092090	MELAMINE COMPOUND (WHITE -1)	65600.000	K.G	9,919,641.60	180,685.64 US Dollars	2,380,713.98	Value & Qty
		MELAMINE						

2	39092090	COMPOUND COLOURS	6400.000	K.G	1,247,178.24	22,117.27 US Dollars	299,322.78	Value & Qty
3	39092090	MELAMINE COMPOUND (GRADE -1)	6400.000	K.G	1,312,258.56	23,902.71 US Dollars	314,942.05	Value & Qty
4	39092090	MELAMINE COMPOUND (GRADE -2)	1600.000	K.G	325,036.80	5,920.52 US Dollars	78,008.83	Value & Qty
5	48099000	FOIL SHEET 42 +/- 2 GSM (1 REAM CONTAINES 500 SHEETS OF 1110 X 820 MM PAPER) (45 REAMS)	80.000	Number	569,610.00	10,375.41 US Dollars	68,353.20	Value & Qty
6	39201092	BUBBLE SHEET	296.000	K.G	40,457.28	736.93 US Dollars	0.00	Value & Qty
7	39232100	LD POLYBAG	392.000	K.G	43,182.72	786.57 US Dollars	0.00	Value & Qty
8	48192020	INNER BOX	7424.000	K.G	817,308.16	14,887.22 US Dollars	0.00	Value & Qty
9	48191010	MASTER CARTON	8896.000	K.G	303,691.65	5,531.72 US Dollars	0.00	Value & Qty
10	48025400	BUTTER PAPER	248.000	K.G	28,053.76	511.00 US Dollars	0.00	Value & Qty
				Total	14,606,418.77	266,054.99		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/40/2011-PC-II dated 17.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles made of Melamine	1 kg	1. Melamine Compound	0.93936 kg

		(White -1)	
		2. Melamine Compound Colours	0.08857 kg
		3. Melamine Compound (Grade -1)	0.08914 kg
		4. Melamine Compound (Grade -2)	0.02257 kg
		5. Foil Sheet 42 +/- 2 GSM (1 Ream Contains 500 Sheets Of 1110x820 Mm Paper)	0.0005625 Ream
		6. Bubble Sheet	As per packing policy
		7. LD Polybag	As per packing policy
		8. Master Carton	As per packing policy
		9. Butter Paper	As per packing policy
RLA may take consequential action as per Policy / Procedures.			

8	Case No.:7/25/87-ALC1/2013	Party Name:BUILD MET FIBRES PVT LTD.,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Deferred
	HQ File :01/87/050/00205/AM14/	RLA File :07/24/040/00545/AM13/	Lic.No/Date:0710096104 20.06.2013	Defer Date:19.03.2014
	Decision: A D/L No. 46011/47/2013-PC.II dated 23.12.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.02.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.: 30/17/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved
HQ File :01/87/050/00137/AM14/	RLA File :05/23/040/00126/AM14/	Lic.No/Date:0510358460 02.07.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39199090	90/0- TAPE ETC-SPONGE LCD;GT-E1200,LRS,32.55,3 TAPE (Sponge: LRS 05, Release Paper: KP 80), (Size: 33*38 mm)	1000000.000	Number	1727876.00	29688.59 US Dollars
2	39199090	90/0- TAPE ETC-SPONGE RCV;GT-E1200,LRS,19.62,9 TAPE (Sponge: LRS 09, Release Paper: KP 80), (Size: 20*9 mm)	1000000.000	Number	559018.73	9605.13 US Dollars
3	39199090	90/0- TAPE ETC-MAIN WINDOW; GT-E1200, TESA4965 TAPE (Double Tape: T61018, Release Paper: KP 80), (Size: 39*53 mm)	1000000.000	Number	2490174.32	42786.50 US Dollars
4	39199090	90/0- TAPE ETC-MESH RCV;GT-E1200, MESH355,16.1 TAPE (Mesh Tape: S355), (Size: 16*5 mm)	1000000.000	Number	597392.93	10264.48 US Dollars
5	39199090	90/0- TAPE ETC-SPONGE SPK REAR_T; GT-E1200T, LRS TAPE (Sponge: LRS 03, Release Paper: KP 80), (Size: 28*26 mm)	1000000.000	Number	1134812.88	19498.50 US Dollars
				Total	6,509,274.86	111,843.20

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39269099	Sponge LRS 05	1500.000	Sq. meter	1,006,992.00	17,010.00 US Dollars	292,027.68	Value & Qty
2	39269099	Sponge LRS 09	244.440	Sq. meter	178,718.22	3,018.89 US Dollars	51,828.28	Value & Qty
3	39199090	Double Tape T61018	2520.000	Sq. meter	1,599,252.48	27,014.40 US Dollars	463,783.22	Value & Qty
4	39199090	Mesh Tape S355	164.290	Sq. meter	437,091.14	7,383.30 US Dollars	126,756.43	Value & Qty
5	39269099	Sponge LRS 03	987.500	Sq. meter	638,383.20	10,783.50 US Dollars	185,131.13	Value & Qty
6	48114900	Release Paper KP 80	6635.140	Sq. meter	400,656.23	6,767.85 US Dollars	116,190.30	Value & Qty
				Total	4,261,093.27	71,977.94		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/37/2013-PC-II dated 26.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. TAPE ETC-SPONGE LCD, GTE 1200, LRS, 32.55, 3 Tape (Sponge LRS 05, Release Paper KP-80), (Size 33mm X 38mm)	100 No.	1. Sponge LRS 05	0.1500 Sq. Meter
		2. Release Paper KP – 80	0.2200 Sq. Meter
2. TAPE ETC-SPONGE RCV, GT-E 1200, LRS, 19.62, 9 TAPE	100 No.	1. Sponge LRS 09	0.024444 Sq. Meter
		2. Release Paper KP – 80	0.026889

(Sponge LRS 09, Release Paper KP-80), (Size 20mm X 9mm)		2. Release Paper KP – 80	Sq. Meter
3. TAPE ETC-MAIN WINDOW, GTE 1200, TESA 4965 TAPE (Double Tape, T 61018, Release Paper KP-80), (Size 39mm X 53mm)	100 No.	1. Double Tape T 61018	0.25200 Sq. Meter
		2. Release Paper KP – 80	0.30800 Sq. Meter
4. TAPE ETC-MESH RCV, GTE 1200, MESH 355, 16.1 TAPE (MESH TAPE S 355), (Size 16mm X 5mm)	100 No.	1. Mesh Tape S 355	0.016428 Sq. Meter
5. TAPE ETC-SPONGE SPK, REAR T, GT-E 1200, LRS TAPE (Sponge LRS 03, Release Paper KP- 80), (Size 28mm X 26mm)	100 No.	1. Sponge LRS 03	0.09875 Sq. Meter
		2. Release Paper KP 80	0.108625 Sq. Meter
RLA may take consequential action as per Policy / Procedures.			

10	Case No.:6/23/87-ALC1/2013	Party Name:AVI GLOBAL PLAST PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Deferred
	HQ File :01/87/050/00176/AM14/	RLA File :03/94/040/00099/AM14/	Lic.No/Date:0310740362 04.07.2013	Defer Date:19.03.2014
	Decision: A D/L No. 46011/69/2013-PC.II dated 11.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 19.11.2013 and 31.01.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:4/29/87-ALC1/2013		Party Name:DSM INDIA PVT. LTD		Meet No/Date:48/87-ALC1/2013 26.02.2014		Status: Approved		
HQ File :01/87/050/00228/AM14/		RLA File :31/83/040/00081/AM14/		Lic.No/Date:3110059802 07.08.2013		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	
1	39081010	63/0- AKULON K-FKMV5/C\KN.00.73.\76510		108750.000	Number	19365643.50	330190.00 US Dollars	
					Total	19,365,643.50	330,190.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	Nylon 6 chips/granules Base Polymer	69600.000	K.G	10,213,034.40	171,216.00 US Dollars	3,019,994.27	Value & Qty
2	39092090	Melamine Cynurate (MCA-01) Flame Retardant	41455.500	K.G	5,464,933.47	91,616.66 US Dollars	1,615,980.80	Value & Qty

3	29159090	Cal.Stearate Mould release agent	337.130	K.G	40,219.01	674.25 US Dollars	10,670.10	Value & Qty
4	32064990	Master batch	565.500	K.G	505,256.30	8,470.35 US Dollars	134,044.50	Value & Qty
				Total	16,223,443.18	271,977.26		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/22/2009-PC-II dated 17.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unfilled Flame Retardant PA – 6 (Nylon – 6) Compound (Akulon K – FKM V5 / C / KN.00.73/7650)	1 kg	1. Nylon – 6 Chips / Granules	0.6400 kg
		2. Melamine Cynurate (MCA – 01)	0.3812 kg
		3. Calcium Stearate	0.0031 kg
		4. Master Batch	0.0052 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:6/25/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved
HQ File :01/87/050/00204/AM14/	RLA File :05/23/040/00210/AM14/	Lic.No/Date:0510362948 20.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39199090	90/0- TAPE ETC-SPONGE LCD;GT-E1200,LRS,32.55,3 TAPE (Sponge: LRS 05, Release Paper: KP 80), (Size: 33*38 mm)	2000000.000	Number	3382000.00	55854.67 US Dollars
2	39199090	90/0- TAPE ETC-SPONGE RCV;GT-E1200,LRS,19.62,9 TAPE (Sponge: LRS 09, Release Paper: KP 80), (Size: 20*9 mm)	2000000.000	Number	918000.00	15161.02 US Dollars
3	39199090	90/0- TAPE ETC-MAIN WINDOW; GT-E1200, TESA4965 TAPE (Double Tape: T61018, Release Paper: KP 80), (Size: 39*53 mm)	2000000.000	Number	5120000.00	84558.22 US Dollars
4	39199090	90/0- TAPE ETC-MESH RCV;GT-E1200, MESH355,16.1 TAPE (Mesh Tape: S355), (Size: 16*5 mm)	2000000.000	Number	1098000.00	18133.77 US Dollars
5	39199090	90/0- TAPE ETC-SPONGE SPK REAR_T; GT-E1200T, LRS TAPE (Sponge: LRS 03, Release Paper: KP 80), (Size: 28*26 mm)	2000000.000	Number	2185000.00	36085.88 US Dollars
6	39199090	90/0- TAPE ETC-CAM WINDOW;GT-C3312,3M 9253,0.2 TAPE (Tape 3M 9253, Release PET: 120 CA), (Size: 8.31*8.32 mm)	500000.000	Number	128250.00	2118.08 US Dollars
7	39269099	90/0- SPONGE-CAMERA;GT-C3312,LRS,0.15,7.01,4.8 SPONGE (Sponge: LRS 05, Release PET: 120 CA) (Size: 4.81*7.01 mm)	500000.000	Number	108000.00	1783.65 US Dollars
8	39269099	90/0- SPONGE-SPK REAR;GT-C3312,LRS,0.4,30.06,2 SPONGE (Sponge: LRS 04, Release Paper: KP 80) (Size: 29.12*24.92 mm)	500000.000	Number	531000.00	8769.61 US Dollars
9	39269099	90/0- SPONGE-LCD CON;GT-C3312,LRS,0.45,3.56,7 SPONGE (Sponge: LRS 04, Release Paper: KP 80) (Size: 7.8*3.5 mm)	500000.000	Number	45000.00	743.19 US Dollars
10	39269099	90/0- SPONGE-TSP CON;GT-C3312,LRS,0.35,4.76,6 SPONGE (Sponge: LRS 05, Release Paper: KP 80) (Size: 6.3*4.7 mm)	500000.000	Number	40500.00	668.87 US Dollars
11	39199090	90/0- TAPE ETC-RCV GRILL;GT-S5282,AD100,3.37,9 TAPE (Tape: TTI 2100B, Release Paper: KP 80) (Size: 6.58*4.14 mm)	500000.000	Number	147250.00	2431.87 US Dollars
12	39199090	90/0- TAPE ETC-CAMERA WINDOW;GT-S5282,3M 9253 TAPE (Double Tape: 3M KCD 2038B, Release Paper: KP 80) (Size: 6.58*4.14 mm)	500000.000	Number	223250.00	3687.04 US Dollars
13	39199090	90/0- TAPE ETC-BT ANT PC SHEET;GT-S5282,CPSC50 TAPE (Tape (White): 3M 9293, Release Paper: KP 80) (Size: 20.3*5.6 mm)	500000.000	Number	304000.00	5020.64 US Dollars
14	39199090	90/0- TAPE ETC-BT ANT PC SHEET;GT-S5282,CPSC50 TAPE (Tape (Black): 3M 9293, Release Paper: KP 80) (Size: 20.3*5.6 mm)	500000.000	Number	304000.00	5020.64 US Dollars

14	39199090	TAPE (Tape: 3M 9253, Release Paper: KP 80) (Size: 20.3*5.6 mm)	500000.000	Number	207000.00	3620.07 US Dollars
15	39199090	90/0- TAPE ETC-CAMERA DECO;GT-S5282,3M 9252,11 TAPE (Tape: 3M 9252, Release Paper: KP 80) (Size: 12.33*11.61 mm)	500000.000	Number	218500.00	3608.59 US Dollars
16	39269099	90/0- SPONGE-LCD CONN;GT-S5282,LRS 0.35,4.87,1 SPONGE (Sponge: SRJ 03, Release Paper: KP 80) (Size: 13.68*4.87 mm)	500000.000	Number	207000.00	3418.66 US Dollars
17	39269099	90/0- SPONGE-2M CAMERA;GT-S5282,LRS 0.55,6.70 SPONGE (Sponge: SRJ 05, Release PET: 120 CA) (Size: 6.7*4.09 mm)	500000.000	Number	211500.00	3492.98 US Dollars
18	39199090	90/0- TAPE ETC-SPK HOLE MESH;GT-S5282,AD100,0 TAPE (Mesh Tape: 350MESH, Release Paper: KP 80) (Size: 10.24*6.77 mm)	500000.000	Number	324000.00	5350.95 US Dollars
				Total	15,495,250.00	255,908.33

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39269099	Sponge LRS 05	3064.010	Sq. meter	2,527,105.83	41,057.77 US Dollars	732,860.70	Value & Qty
2	39269099	Sponge LRS 09	488.890	Sq. meter	436,321.11	7,088.89 US Dollars	126,533.12	Value & Qty
3	39199090	Double Tape T61018	5040.000	Sq. meter	3,939,692.40	64,008.00 US Dollars	1,142,510.80	Value & Qty
4	39199090	Mesh Tape S355	328.580	Sq. meter	930,321.62	15,114.89 US Dollars	269,793.27	Value & Qty
5	39269099	Sponge LRS 03	1975.000	Sq. meter	1,653,233.00	26,860.00 US Dollars	479,437.57	Value & Qty
6	48114900	Release Paper KP 80	14366.750	Sq. meter	1,237,981.99	20,113.44 US Dollars	359,014.78	Value & Qty
7	39206220	Release PET 120 CA	167.600	Sq. meter	21,384.58	347.44 US Dollars	6,201.53	Value & Qty
8	39199090	Mesh Tape 350MESH	63.240	Sq. meter	217,959.41	3,541.18 US Dollars	63,208.23	Value & Qty
9	39199090	Tape 3M 9252	104.440	Sq. meter	181,285.27	2,945.33 US Dollars	52,572.73	Value & Qty
10	39199090	Tape 3M 9253	65.970	Sq. meter	101,433.55	1,647.99 US Dollars	29,415.73	Value & Qty

11	39199090	Tape (White) 3M 9293	101.650	Sq. meter	256,526.16	4,167.77 US Dollars	74,392.59	Value & Qty
12	39199090	Tape (Black) 3M 9293	101.650	Sq. meter	262,782.89	4,269.42 US Dollars	76,207.04	Value & Qty
13	39199090	Double Tape 3M KCD 2038B	40.000	Sq. meter	189,574.00	3,080.00 US Dollars	54,976.46	Value & Qty
14	39269099	Sponge LRS 04	490.310	Sq. meter	398,352.27	6,472.01 US Dollars	115,522.16	Value & Qty
15	39269099	Sponge SRJ 03	39.470	Sq. meter	29,884.14	485.53 US Dollars	8,666.40	Value & Qty
16	39269099	Sponge SRJ 05	41.150	Sq. meter	39,261.80	637.88 US Dollars	11,385.92	Value & Qty
17	39199090	Tape TTI 2100B	34.000	Sq. meter	123,469.30	2,006.00 US Dollars	35,806.10	Value & Qty
				Total	12,546,569.32	203,843.54		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/37/2013-PC-II dated 26.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. TAPE ETC-SPONGE LCD, GTE 1200, LRS, 32.55, 3 Tape (Sponge LRS 05, Release Paper KP-80), (Size 33mm X 38mm)	100 No.	1. Sponge LRS 05	0.1500 Sq. Meter
		2. Release Paper KP – 80	0.2200 Sq. Meter
2. TAPE ETC-SPONGE RCV, GT-E 1200, LRS, 19.62, 9 TAPE (Sponge LRS 09, Release Paper KP-80), (Size 20mm X 9mm)	100 No.	1. Sponge LRS 09	0.024444 Sq. Meter
		2. Release Paper KP – 80	0.026889 Sq. Meter
3. TAPE ETC-MAIN WINDOW, GTE 1200, TESA	100 No.	1. Double Tape T 61018	0.25200 Sq. Meter

4965 TAPE (Double Tape, T 61018, Release Paper KP-80), (Size 39mm X 53mm)		2. Release Paper KP – 80	0.30800 Sq. Meter
4. TAPE ETC-MESH RCV, GTE 1200, MESH 355, 16.1 TAPE (MESH TAPE S 355), (Size 16mm X 5mm)	100 No.	1. Mesh Tape S 355	0.016428 Sq. Meter
5. TAPE ETC-SPONGE SPK, REAR T, GT-E 1200, LRS TAPE (Sponge LRS 03, Release Paper KP-80), (Size 28mm X 26mm)	100 No.	1. Sponge LRS 03	0.09875 Sq. Meter
		2. Release Paper KP 80	0.108625 Sq. Meter
RLA may take consequential action as per Policy / Procedures.			

Case No.: 41/29/87-ALC1/2013	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved
HQ File :01/87/050/00265/AM14/	RLA File :05/24/040/00186/AM14/	Lic.No/Date:0510364874 06.09.2013	Defer Date:
Application: Request is for adhoc norms for following:			

Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39189090	63/0- THREE LAYERED PVC FLOOR COVERING (THICKNESS 0.45MM TO 3MM)			1000000.000	K.G	151375000.00	2500000.00 US Dollars
						Total	151,375,000.00	2,500,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	627000.000	K.G	50,169,405.00	815,100.00 US Dollars	0.00	Value & Qty
2	29173920	PHTHALATE PLASTICIZER (DOP)	334000.000	K.G	37,003,860.00	601,200.00 US Dollars	0.00	Value & Qty
3	38129090	PLASTICIZER	34000.000	K.G	5,231,750.00	85,000.00 US Dollars	0.00	Value & Qty
4	38123090	STABILIZER	20000.000	K.G	9,848,000.00	160,000.00 US Dollars	0.00	Value & Qty
5	39019090	PROCESSING AID	14000.000	K.G	2,585,100.00	42,000.00 US Dollars	0.00	Value & Qty
6	32061110	TITANIUM DIOXIDE	30000.000	K.G	6,462,750.00	105,000.00 US Dollars	0.00	Value & Qty
7	27072000	TOLUENE	20000.000	K.G	2,462,000.00	40,000.00 US Dollars	0.00	Value & Qty
				Total	113,762,865.00	1,848,300.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/122/2005-PC-II dated 17.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Three Layered PVC Floor Covering (Thickness 0.45mm to 3.00mm)	1 Kg	1. PVC Resin	0.627 kg
		2. Phthalate Plasticizer (DOP)	0.334 kg
		3. Plasticizer	0.034 kg
		4. Stabilizer	0.020 kg
		5. Processing Aid	0.014 kg
		6. Titanium Dioxide	0.030 kg
		7. Toluene	0.020 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 3/33/87-ALC1/2013	Party Name:PRECISION UPVC MOULDERS PVT. LTD.	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved																																																									
HQ File :01/87/050/00281/AM14/	RLA File :03/95/040/00480/AM14/	Lic.No/Date:0310748980 10.09.2013	Defer Date:																																																									
Application: Request is for adhoc norms for following: <table border="1"> <thead> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>EXPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>FOB/FOR (Rs.)</th> <th>FOB/FOR (in Currency of realisation)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>39174000</td> <td>63/0- Articles such as ROUND CONDUITS, OVAL PIPES, PANEL TRUNKING TRUNKING CHANNELS, FLEXIBLE PIPES, CONTRACTOR PACK, PIPES, BENDS ETC. MADE OF PVC</td> <td>150.000</td> <td>M.T</td> <td>11438668.00</td> <td>175979.50 US Dollars</td> </tr> <tr> <td></td> <td></td> <td></td> <td></td> <td>Total</td> <td>11,438,668.00</td> <td>175,979.50</td> </tr> </tbody> </table> <table border="1"> <thead> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>IMPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>CIF (Rs.)</th> <th>CIF (Currency)</th> <th>Total exemption from Customs duty</th> <th>Limiting Factor (Value/Qty/Value & Qty)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>39042190</td> <td>PVC Resin</td> <td>126.000</td> <td>M.T</td> <td>9,009,000.00</td> <td>138,600.00 US Dollars</td> <td>2,342,340.00</td> <td>Value & Qty</td> </tr> <tr> <td>2</td> <td>28365000</td> <td>Calcium Carbonate</td> <td>24.000</td> <td>M.T</td> <td>327,600.00</td> <td>5,040.00 US Dollars</td> <td>85,176.00</td> <td>Value & Qty</td> </tr> <tr> <td>3</td> <td>38123090</td> <td>Stabilizer / Heat Stabilizer - One Pack (other than Tin Based)</td> <td>3.750</td> <td>M.T</td> <td>609,375.00</td> <td>9,375.00 US Dollars</td> <td>158,438.00</td> <td>Value & Qty</td> </tr> </tbody> </table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39174000	63/0- Articles such as ROUND CONDUITS, OVAL PIPES, PANEL TRUNKING TRUNKING CHANNELS, FLEXIBLE PIPES, CONTRACTOR PACK, PIPES, BENDS ETC. MADE OF PVC	150.000	M.T	11438668.00	175979.50 US Dollars					Total	11,438,668.00	175,979.50	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	1	39042190	PVC Resin	126.000	M.T	9,009,000.00	138,600.00 US Dollars	2,342,340.00	Value & Qty	2	28365000	Calcium Carbonate	24.000	M.T	327,600.00	5,040.00 US Dollars	85,176.00	Value & Qty	3	38123090	Stabilizer / Heat Stabilizer - One Pack (other than Tin Based)	3.750	M.T	609,375.00	9,375.00 US Dollars	158,438.00	Value & Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																																																						
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3	38123090	Stabilizer / Heat Stabilizer - One Pack (other than Tin Based)	3.750	M.T	609,375.00	9,375.00 US Dollars	158,438.00	Value & Qty																																																				

				Total	9,945,975.00	153,015.00																		
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/97/2013-PC-II dated 24.02.2014, the Committee approved following adhoc norms:																								
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="3">Articles Such As Round Conduits, Oval Pipes, Penal Trunkings, Channels, Flexible Pipes, Contractor Pack, Pipes, Bends etc. Made of PVC</td><td rowspan="3">1 Kg</td><td>1. PVC Resin</td><td>0.840 kg</td></tr><tr><td>2. Calcium Carbonate</td><td>0.160 kg</td></tr><tr><td>3. Stabilizer / Heat – Stabilizer – One Pack (Other than Tin based)</td><td>0.025 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>									EXPORT ITEM	QTY	IMPORT ITEM	QTY	Articles Such As Round Conduits, Oval Pipes, Penal Trunkings, Channels, Flexible Pipes, Contractor Pack, Pipes, Bends etc. Made of PVC	1 Kg	1. PVC Resin	0.840 kg	2. Calcium Carbonate	0.160 kg	3. Stabilizer / Heat – Stabilizer – One Pack (Other than Tin based)	0.025 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																					
Articles Such As Round Conduits, Oval Pipes, Penal Trunkings, Channels, Flexible Pipes, Contractor Pack, Pipes, Bends etc. Made of PVC	1 Kg	1. PVC Resin	0.840 kg																					
		2. Calcium Carbonate	0.160 kg																					
		3. Stabilizer / Heat – Stabilizer – One Pack (Other than Tin based)	0.025 kg																					
RLA may take consequential action as per Policy / Procedures.																								

15	Case No.:33/29/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Deferred
	HQ File :01/87/050/00257/AM14/	RLA File :08/24/040/00230/AM14/	Lic.No/Date:0810124734 12.09.2013	Defer Date:19.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

	Case No.:10/37/87-ALC1/2013	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Deferred
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16	HQ File :01/87/050/00345/AM14/	RLA File :03/94/040/00538/AM14/	Lic.No/Date:0310751348 26.09.2013	Defer Date: 19.03.2014
Decision: A copy of application has been forwarded to D/o C&PC on 18.12.2013. Comments awaited from D/o C&PC.				

Case No.:12/33/87-ALC1/2013		Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:48/87-ALC1/2013 26.02.2014		Status: Approved	
HQ File :01/87/050/00290/AM14/		RLA File :05/23/040/00272/AM14/	Lic.No/Date:0510367078 30.09.2013		Defer Date:	
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39199090	90/0- TAPE ETC-SPONGE RCV;GT-E1200,LRS,19.62,9 TAPE (Sponge: LRS 09, Release Paper: KP 80), (Size: 20*9 mm)	1410000.000	Number	647190.00	10313.78 US Dollars
2	39199090	90/0- TAPE ETC-MAIN WINDOW; GT-E1200, TESA4965 TAPE (Double Tape: T61018, Release Paper: KP 80), (Size: 39*53 mm)	1510000.000	Number	3865600.00	61603.19 US Dollars
3	39199090	90/0- TAPE ETC-MESH RCV;GT-E1200, MESH355,16.1 TAPE (Mesh Tape: S355), (Size:	1400000.000	Number	798000.00	12717.13 US Dollars

16*5 mm)

						Total	5,310,790.00	84,634.10

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39269099	Sponge LRS 09	344.670	Sq. meter	323,848.80	4,997.67 US Dollars	93,916.15	Value & Qty
2	39199090	Double Tape T61018	3805.200	Sq. meter	2,958,923.52	45,662.40 US Dollars	858,087.82	Value & Qty
3	48114900	Release Paper KP 80	5029.930	Sq. meter	456,315.56	7,041.91 US Dollars	132,331.51	Value & Qty
4	39199090	Mesh Tape S355	230.010	Sq. meter	685,611.52	10,580.42 US Dollars	198,827.34	Value & Qty
				Total	4,424,699.40	68,282.40		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/37/2013-PC-II dated 26.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. TAPE ETC-SPONGE RCV, GT-E 1200, LRS, 19.62, 9 TAPE (Sponge LRS 09, Release Paper KP-80), (Size 20mm X 9mm)	100 No.	1. Sponge LRS 09	0.024444 Sq. Meter
		2. Release Paper KP – 80	0.026889 Sq. Meter
2. TAPE ETC-MAIN	100	1. Double Tape T 61018	0.25200

WINDOW, 4965 TAPE 61018, Release Paper KP-80), (Size 39mm X 53mm)	GTE 1200, TESA (Double Tape, T (Size	No.	1. Double Tape T 61018	Sq. Meter
			2. Release Paper KP – 80	0.30800 Sq. Meter
	3. TAPE ETC-MESH RCV, GTE 1200, MESH 355, 16.1 TAPE (MESH TAPE S 355, (Size 16mm X 5mm)	100 No.	1. Mesh Tape S 355	0.016428 Sq. Meter
RLA may take consequential action as per Policy / Procedures.				

18	Case No.:4/42/87-ALC1/2013	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Deferred
	HQ File :01/87/050/00390/AM14/	RLA File :03/95/040/00664/AM13/	Lic.No/Date:0310752321 04.10.2013	Defer Date:19.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 22.01.2014. Comments awaited from D/o C&PC.			

Case No.:7/37/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved
HQ File :01/87/050/00342/AM14/	RLA File :03/94/040/00454/AM14/	Lic.No/Date:0310753950 17.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl. No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39019090	63/0- Polyethylene Compound Grade SC0477	25.000	M.T	2892750.00	47500.00 US Dollars
				Total	2,892,750.00	47,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE	10.950	M.T	1,030,263.60	16,644.00 US Dollars	266,354.05	Value & Qty
2	39011010	Liner Low Density Polyethylene (LLDPE)	10.930	M.T	1,014,386.25	16,387.50 US Dollars	262,249.28	Value & Qty
3	39013000	Ethyl Vinyl Acetate	3.130	M.T	338,515.63	5,468.75 US Dollars	87,516.44	Value & Qty
				Total	2,383,165.48	38,500.25		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/25/2010-PC-II dated 24.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound Grade SC 0477	1 Kg	1. HDPE Granules	0.4380 kg
		2. LLDPE Granules	0.4372 kg
		3. Ethyl Vinyl Acetate	0.1252 kg

RLA may take consequential action as per Policy / Procedures.

Case No.:8/37/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved
HQ File :01/87/050/00343/AM14/	RLA File :03/94/040/00461/AM14/	Lic.No/Date:0310753946 17.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39019090	63/0- POLYETHYLENE COMPOUND GRADE SC 0366	25.000	M.T	2626312.50	43125.00 US Dollars
				Total	2,626,312.50	43,125.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE Granules	21.875	M.T	1,922,768.75	31,062.50 US Dollars	497,093.40	Value & Qty
2	39013000	Ethyl VInyl Acetate	3.750	M.T	371,400.00	6,000.00 US Dollars	96,014.33	Value & Qty

				Total	2,294,168.75	37,062.50																		
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/25/2010-PC-II dated 24.02.2014, the Committee approved following adhoc norms:																								
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="3">Polyethylene Compound Grade BS 0366</td><td rowspan="3">1 Kg</td><td>1. HDPE Granules</td><td>0.850 kg</td></tr><tr><td>2. Ethyl Vinyl Acetate</td><td>0.150 kg</td></tr><tr><td>3. Carbon Black</td><td>0.025 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>									EXPORT ITEM	QTY	IMPORT ITEM	QTY	Polyethylene Compound Grade BS 0366	1 Kg	1. HDPE Granules	0.850 kg	2. Ethyl Vinyl Acetate	0.150 kg	3. Carbon Black	0.025 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																					
Polyethylene Compound Grade BS 0366	1 Kg	1. HDPE Granules	0.850 kg																					
		2. Ethyl Vinyl Acetate	0.150 kg																					
		3. Carbon Black	0.025 kg																					
RLA may take consequential action as per Policy / Procedures.																								

Case No.:26/37/87-ALC1/2013		Party Name:SHAKUN POLYMERS LIMITED,		Meet No/Date:48/87-ALC1/2013 26.02.2014		Status: Approved	
HQ File :01/87/050/00361/AM14/		RLA File :34/24/040/00186/AM14/		Lic.No/Date:3410038265 21.10.2013		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	
		63/0- STRIPPABLE SEMICONDUCTIVE					

1	39019090	CROSSLINKABLE SHIELDING COMPOUND			700000.000	K.G	101005440.00	1629120.00 US Dollars	
						Total	101,005,440.00	1,629,120.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	
1	28030010	CARBON BLACK (Raw Material)	259000.000	K.G	28,101,500.00	453,250.00 US Dollars	5,901,315.00	Qty	
2	39013000	ETHYLENE VINYL ACETATE (EVA) (CO-POLYMER) (Raw Material)	371000.000	K.G	48,304,200.00	779,100.00 US Dollars	12,612,227.00	Qty	
3	40025900	SYNTHETIC RUBBER - NITRILE (Raw Material)	52500.000	K.G	8,137,500.00	131,250.00 US Dollars	2,124,701.00	Qty	
4	29096000	PEROXIDE (Raw Material)	4900.000	K.G	3,255,000.00	52,500.00 US Dollars	849,881.00	Qty	
				Total	87,798,200.00	1,416,100.00			

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/23/2012-PC-II dated 24.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Strippable Semi Conductive Cross Linkable Shielding Compound	1 Kg	1. Carbon Black	0.370 kg
		2. Ethylene Vinyl Acetate (EVA)	0.530 kg
		3. Synthetic Rubber Nitrile	0.075 kg
		4. Peroxide	0.007 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:2/41/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved
HQ File :01/87/050/00365/AM14/	RLA File :03/94/040/00435/AM14/	Lic.No/Date:0310754505 21.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39019090	63/0- Polyethylene Compound Grade BSC 0477	65.000	M.T	7477925.00	123500.00 US Dollars
				Total	7,477,925.00	123,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE	27.630	M.T	2,584,484.50	41,990.00 US Dollars	668,166.78	Value & Qty
2	39011010	Liner Low Density Polyethylene (LLDPE)	27.630	M.T	2,550,478.13	41,437.50 US Dollars	659,375.11	Value & Qty
3	39013000	Ethyl Vinyl Acetate	8.130	M.T	875,164.06	14,218.75 US Dollars	226,256.17	Value & Qty
4	28030010	Carbon Black	1.630	M.T	185,034.69	3,006.25 US Dollars	47,837.02	Value & Qty
				Total	6,195,161.38	100,652.50		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/25/2010-PC-II dated 24.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound Grade BSC 0477	1 Kg	1. HDPE Granules	0.4250 kg
		2. LLDPE Granules	0.4250 kg
		3. Ethyl Vinyl Acetate	0.1250 kg
		4. Carbon Black	0.0250 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:3/41/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved
HQ File :01/87/050/00366/AM14/	RLA File :03/94/040/00445/AM14/	Lic.No/Date:0310754502 21.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
<i>1</i>	<i>39011090</i>	<i>63/0- XLPE Sioplas Compound for PIPES TYPE PEX B</i>	<i>490.000</i>	<i>M.T</i>	<i>58152220.00</i>	<i>960400.00 US Dollars</i>
				<i>Total</i>	<i>58,152,220.00</i>	<i>960,400.00</i>

<i>Sl No</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from</i>	<i>Limiting Factor (Value/Qty/Value &</i>
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							Customs duty	(Value & Qty)
1	39012000	High Density Polyethylene	489.710	M.T	45,814,934.50	744,353.12 US Dollars	11,844,535.03	Value & Qty
2	29319090	Tri-Methoxy Vinyl Silane	6.860	M.T	1,688,932.00	27,440.00 US Dollars	436,639.59	Value & Qty
3	29096000	Luperox 101 (Terc Butyle Peroxide Hexene)	0.390	M.T	265,403.60	4,312.00 US Dollars	68,614.79	Value & Qty
4	38123090	Antioxidant	0.390	M.T	241,276.00	3,920.00 US Dollars	62,377.08	Value & Qty
				Total	48,010,546.10	780,025.12		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/51/2012-PC-II dated 24.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Xlpe Sioplas Compound For Pipes Type PEX B	1 Kg	1. HDPE Granules	0.9994 kg
		2. Tri – Methoxy Vinyl Silane	0.0140 kg
		3. Luperox 101 (Terc Butyle Peroxide Hexene)	0.0008 kg
		4. Antioxidant	0.00008 kg
RLA may take consequential action as per Policy / Procedures.			

LIMITED,

26.02.2014

Approved

HQ File :01/87/050/00367/AM14/

RLA File :03/94/040/00537/AM14/

Lic.No/Date:0310754584
21.10.2013

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39019090	63/0- Semi Conducting Compound Thermoplastic	100.000	M.T	14421000.00	220000.00 US Dollars
				Total	14,421,000.00	220,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39011090	Low Demsity Polyethylene (LDPE) Granules	36.280	M.T	3,706,909.00	55,327.00 US Dollars	278,018.18	Value & Qty
2	39019090	Ethylene Alpha Copolymer / Polyolefin Elastomer	30.410	M.T	3,616,509.25	53,977.75 US Dollars	271,238.19	Value & Qty
3	28030010	Carbon Black	33.410	M.T	4,085,207.75	60,973.25 US Dollars	306,390.58	Value & Qty
4	38123090	Antioxidant	1.900	M.T	1,273,000.00	19,000.00 US Dollars	95,475.00	Value & Qty
				Total	12,681,626.00	189,278.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/85/2010-PC-II dated 24.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Semi Conducting Compound – Thermoplastic	1 Kg	1. LDPE Granules	0.3628 kg
		2. Ethylene Alpha Copolymer / Polyolefin Elastomer	0.3041 kg

	3. Carbon Black	0.3341 kg
	4. Antioxidant	0.0190 kg
RLA may take consequential action as per Policy / Procedures.		

Case No.:18/41/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved
HQ File :01/87/050/00381/AM14/	RLA File :03/94/040/00434/AM14/	Lic.No/Date:0310754498 21.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39019090	63/0- Polyethylene Compound Grade BS 0366	200.000	M.T	20829200.00	344000.00 US Dollars
				Total	20,829,200.00	344,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE Granules	170.000	M.T	14,858,170.00	241,400.00 US Dollars	3,841,282.69	Value & Qty
2	39013000	Ethyl Vinyl Acetate	30.000	M.T	2,954,400.00	48,000.00 US Dollars	763,771.49	Value & Qty
3	28030010	Cabron Black	5.000	M.T	523,175.00	8,500.00 US Dollars	135,251.20	Value & Qty

				Total	18,335,745.00	297,900.00		
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Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/25/2010-PC-II dated 24.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound Grade BS 0366	1 Kg	1. HDPE Granules	0.850 kg
		2. Ethyl Vinyl Acetate	0.150 kg
		3. Carbon Black	0.025 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 3/42/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved
HQ File :01/87/050/00389/AM14/	RLA File :03/94/040/00447/AM14/	Lic.No/Date:0310754575 21.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
		63/0- Polyethylene Compound (percentage of Polyethylene				

1	39019090	Polyethylene Compound (percentage of Polyethylene in the end product is 98 +/- 1%)			240.000	M.T	26162640.00	429600.00 US Dollars
						Total	26,162,640.00	429,600.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	Liner Low Density Polyethylene Compound	237.600	M.T	21,325,788.00	344,520.00 US Dollars	5,513,142.71	Value & Qty
2	38123090	Antioxidant	2.400	M.T	594,240.00	9,600.00 US Dollars	153,622.92	Value & Qty
				Total	21,920,028.00	354,120.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/25/2006-PC-II dated 24.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound (Polyethylene Content 98 ± 1%)	1 Kg	1. LLDPE Granules	0.990 kg
		2. Anti-oxidant	0.010 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:8/41/87-ALC1/2013

Party Name:KRISHNA ANTIOXIDANTS
PVT. LTD.

Meet No/Date:48/87-ALC1/2013
26.02.2014

Status: Approved

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39072010	62/0- POLY (OXY-1, 2-ETHANEDIYL) ALPHA-BUTYL-OMEGA-HYDROXY-85% MIN.	168000.000	K.G	18597600.00	302400.00 US Dollars
				Total	18,597,600.00	302,400.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29051300	N-BUTANOL / NORMAL BUTYL ALCOHOL / 1-BUTANOL	41210.400	K.G	3,801,659.40	61,815.60 US Dollars	984,505.21	Qty
2	29101000	ETHYLENE OXIDE	103017.600	K.G	12,354,385.60	200,884.32 US Dollars	3,199,381.06	Qty
				Total	16,156,045.00	262,699.92		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/35/2008-PC-II dated 17.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly (OXY – 1, 2 – Ethanediyl) Alpha – Butyl – Omega – Hydroxy – 85% Min.	1 Kg	1. N – Butanol / Normal Butyl Alcohol / 1 – Butanol	0.2453 kg
		2. Ethylene Oxide	0.6132 kg

RLA may take consequential action as per Policy / Procedures.

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Case No.:7/41/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved
HQ File :01/87/050/00370/AM14/	RLA File :03/94/040/00600/AM14/	Lic.No/Date:0310755333 24.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39019090	63/0- Polyethylene Compound (percentage of Polyethylene in the end product is 98 +/- 1%)	96.000	M.T	10576752.00	171840.00 US Dollars
				Total	10,576,752.00	171,840.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	Liner Low Density Polyethylene	95.040	M.T	8,322,652.80	133,056.00 US Dollars	624,198.96	Value & Qty
2	38123090	Antioxidant	0.960	M.T	240,192.00	3,840.00 US Dollars	18,014.40	Value & Qty
				Total	8,562,844.80	136,896.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/25/2010-PC-II dated

24.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound (Polyethylene Content 98 ± 1%)	1 Kg	1. LLDPE Granules	0.990 kg
		2. Antioxidant	0.010 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:10/41/87-ALC1/2013	Party Name:PUNEET RESINS LTD.,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved
HQ File :01/87/050/00373/AM14/	RLA File :03/95/040/00610/AM14/	Lic.No/Date:0310756215 30.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40059990	62/0- VINOPRENE IN DIFFERENT GRADES LIKE : - FOR 700 TO 799 SERIES CONTAINING: - 1) 62% ACRYLONITRILE BUTADIENE RUBBER (NBR) 2) 27% PVC RESIN 3) 07% DI OCTYL PHTHALATE (DOP)	216.000	M.T	29142792.00	462584.00 US Dollars
				Total	29,142,792.00	462,584.00
						Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	(Value/Qty/Value & Qty)
1	40025900	ACRYLONITRILE BUTADIENE RUBBER (NBR)	133.920	M.T	19,405,008.00	308,016.00 US Dollars	7,129,400.00	Value & Qty
2	39042110	PVC RESIN	58.320	M.T	4,041,576.00	64,152.00 US Dollars	1,484,875.00	Value & Qty
3	29173920	DI OCTYL PHTHALATE (DOP)	15.120	M.T	1,676,493.00	26,611.00 US Dollars	615,943.00	Value & Qty
				Total	25,123,077.00	398,779.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/124/2006-PC-II dated 24.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinoprene in different Grades like for 700 to 799 series (containing 62 $\pm$ 1% Acrylomitrile Butadiene Rubber (NBR), 27 $\pm$ 1% PVC Resin and 7 $\pm$ 1% Dioctyl Phthalate (DOP))	1 Kg	1. Acrylonitrile Butadiene Rubber (NBR)	0.620 kg
		2. PVC Resins	0.270 kg
		3. Di Octyl Phthalate (DOP)	0.070 kg
RLA may take consequential action as per Policy / Procedures.			

30			26.02.2014	Deferred
	HQ File :01/87/050/00452/AM14/	RLA File :03/95/040/00611/AM14/	Lic.No/Date:0310756751 04.11.2013	Defer Date: 19.03.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

Case No.:23/37/87-ALC1/2013		Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Approved		
HQ File :01/87/050/00358/AM14/		RLA File :05/23/040/00324/AM14/	Lic.No/Date:0510370443 06.11.2013	Defer Date:		
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39199090	90/0- TAPE ETC-SPONGE LCD;GT-E1200LRS32.553 TAPE (Sponge: LRS 05 Release Paper: KP 80) (Size: 33*38 mm)	1000000.000	Number	1780000.00	29084.97 US Dollars
2	39199090	90/0- TAPE ETC-SPONGE RCV;GT-E1200LRS19.629 TAPE (Sponge: LRS 09 Release Paper: KP 80) (Size: 20*9 mm)	1000000.000	Number	510000.00	8333.33 US Dollars
3	39199090	90/0- TAPE ETC-MAIN WINDOW; GT-E1200 TESA4965 TAPE (Double Tape: T61018 Release Paper: KP 80) (Size: 39*53 mm)	1000000.000	Number	2560000.00	41830.07 US Dollars

4	39199090	90/0- TAPE ETC-MESH RCV;GT-E1200 MESH35516.1 TAPE (Mesh Tape: S355) (Size: 16*5 mm)			1000000.000	Number	610000.00	9967.32 US Dollars
5	39199090	90/0- TAPE ETC-SPONGE SPK REAR_T; GT-E1200T LRS TAPE (Sponge: LRS 03 Release Paper: KP 80) (Size: 28*26 mm)			1000000.000	Number	1150000.00	18790.85 US Dollars
						Total	6,610,000.00	108,006.54
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39269099	Sponge LRS 05	1500.000	Sq. meter	1,250,220.00	20,100.00 US Dollars	362,563.80	Value & Qty
2	39269099	Sponge LRS 09	245.440	Sq. meter	221,366.34	3,558.94 US Dollars	64,196.24	Value & Qty
3	39199090	Double Tape T61018	2520.000	Sq. meter	1,956,165.12	31,449.60 US Dollars	567,287.88	Value & Qty
4	39199090	Mesh Tape S355	164.290	Sq. meter	470,073.15	7,557.45 US Dollars	136,321.21	Value & Qty
5	39269099	Sponge LRS 03	987.500	Sq. meter	835,346.00	13,430.00 US Dollars	242,250.34	Value & Qty
6	48114900	Release Paper KP 80	6635.140	Sq. meter	577,787.89	9,289.19 US Dollars	167,558.49	Value & Qty
				Total	5,310,958.50	85,385.18		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/37/2013-PC-II dated 26.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. TAPE ETC-SPONGE LCD, GTE 1200, LRS, 32.55, 3 Tape (Sponge LRS 05, Release Paper KP-80), (Size 33mm X	100 No.	1. Sponge LRS 05	0.1500 Sq. Meter
		2. Release Paper KP –	0.2200 Sq. Meter

38mm)		80	
2. TAPE ETC-SPONGE RCV, GT-E 1200, LRS, 19.62, 9 TAPE (Sponge LRS 09, Release Paper KP-80), (Size 20mm X 9mm)	100 No.	1. Sponge LRS 09	0.024444 Sq. Meter
		2. Release Paper KP – 80	0.026889 Sq. Meter
3. TAPE ETC-MAIN WINDOW, GTE 1200, TESA 4965 TAPE (Double Tape, T 61018, Release Paper KP-80), (Size 39mm X 53mm)	100 No.	1. Double Tape T 61018	0.25200 Sq. Meter
		2. Release Paper KP – 80	0.30800 Sq. Meter
4. TAPE ETC-MESH RCV, GTE 1200, MESH 355, 16.1 TAPE (MESH TAPE S 355), (Size 16mm X 5mm)	100 No.	1. Mesh Tape S 355	0.016428 Sq. Meter
5. TAPE ETC-SPONGE SPK, REAR T, GT-E 1200, LRS TAPE (Sponge LRS 03, Release Paper KP-80), (Size 28mm X 26mm)	100 No.	1. Sponge LRS 03	0.09875 Sq. Meter
		2. Release Paper KP 80	0.108625 Sq. Meter
RLA may take consequential action as per Policy / Procedures.			

32	Case No.:1/37/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Deferred
	HQ File :01/87/050/00336/AM14/	RLA File :05/23/040/00327/AM14/	Lic.No/Date:0510370559 08.11.2013	Defer Date:19.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 18.12.2013. Comments awaited from D/o C&PC.			

33	Case No.:5/35/87-ALC1/2013	Party Name:GARW ARE POLYESTER LTD.	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Deferred
	HQ File :01/87/050/00330/AM14/	RLA File :03/94/040/00683/AM14/	Lic.No/Date:0310758186 19.11.2013	Defer Date:19.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 23.01.2014. Comments awaited from D/o C&PC.			

34	Case No.:14/41/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Deferred
	HQ File :01/87/050/00377/AM14/	RLA File :08/24/040/00362/AM14/	Lic.No/Date:0810126572 20.11.2013	Defer Date:19.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2014. Comments awaited from D/o C&PC.			

	Case No.:13/41/87-ALC1/2013	Party Name:ARVIND ANTICOR	Meet No/Date:48/87-ALC1/2013	Status: Approved
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	LIMITED	26.02.2014	
HQ File :01/87/050/00376/AM14/	RLA File :08/24/040/00359/AM14/	Lic.No/Date:0810126597 22.11.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39269099	63/0- POLYPROPYLENE TANK WITH POLYPROPYLENE FABRICATION- 10 NOS	61512.000	K.G	17809040.00	212775.00 EURO
				Total	17,809,040.00	212,775.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39202000	POLYSTONE P (HOMOPOLYMER) EXTRUDED SHEET SIZE:- 4000 X 2000 X 30 mm - 270 Sheets	60260.000	K.G	9,812,225.00	114,495.00 EURO	2,831,025.00	Value & Qty
2	39169000	POLYSTONE P(COPOLYMER) EXTRUDED WELDING ROD SIZE:- RS/4 ROUND- APPROX.600 PCS Condn.: -This licence issued under para 4.7 of H.B. for fixation of norms by ALC., New Delhi	3000.000	K.G	1,234,080.00	14,400.00 EURO	356,060.00	Value & Qty
				Total	11,046,305.00	128,895.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/25/2007-PC-II dated 13.02.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Polypropylene Tank with Polypropylene Fabrication	1 Kg	1. Polystone P (Homo Polymer) Extruded Sheet Size – 4000 X 2000 X 30 MM	0.97965 kg
		2. Polystone P (Copolymer) Extruded Welding Rod	0.04877 kg
RLA may take consequential action as per Policy / Procedures.			

36	Case No.:13/46/87-ALC1/2013	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Deferred
	HQ File :01/87/050/00407/AM14/	RLA File :07/24/040/00241/AM14/	Lic.No/Date:0710099929 25.11.2013	Defer Date:19.03.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.			

37	Case No.:1/48/87-ALC1/2013	Party Name:GUJARAT CRAFT INDUSTRIES LTD.,	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Deferred
	HQ File :01/87/050/00450/AM14/	RLA File :08/24/040/00391/AM14/	Lic.No/Date:0810126997 10.12.2013	Defer Date: 19.03.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

38	Case No.:2/48/87-ALC1/2013	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:48/87-ALC1/2013 26.02.2014	Status: Deferred
	HQ File :01/87/050/00451/AM14/	RLA File :03/95/040/00143/AM12/	Lic.No/Date:0310770496 18.02.2014	Defer Date: 19.03.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

Meeting ended with thanks to Chair and all participants.
